

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:256

ANSWERED ON:09.12.2005

POWER TRANSMISSION BY NTPC

Manvendra Singh Shri ;Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of POWER be pleased to state:

- (a) whether National Thermal Power Corporation has agreed to transmit power to some States for operation of railway lines on electric traction;
- (b) if so, the details thereof along with details of above mentioned States;
- (c) whether any MoU has been signed in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI PRIYA RANJAN DASMUNSI)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 256 TO BE ANSWERED IN THE LOK SABHA ON 09.12.2005 REGARDING POWER TRANSMISSION BY NTPC.

(a) to (d) : Ministry of Power, vide its letter dated 10.02.1998, has allocated 100 MW of power to Railways for electric traction for Dadri-Kanpur Section, from the unallocated quota of National Thermal Power Corporation's (NTPC)'s Dadri and Auraiya Gas Power Stations situated in Uttar Pradesh. Railways are drawing power from these stations in accordance with this allocation. A Power Purchase Agreement (PPA), in this regard, has been signed between NTPC and Northern Railways on 05.03.1998.

Further Ministry of Power, vide its letter dated 19.02.2002, has agreed, in principal, to allocate 80 MW of power to Railways for meeting traction requirement of the Nagpur-Howrah Section of South Eastern Railways, from the unallocated quota of NTPC's power station, under execution, at Sipat located in Chhattisgarh.